

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

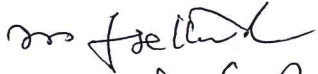
26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : TCP 406  
PETITION NUMBER : TCP/406/ (IB)/2017  
NAME OF THE PETITIONER(S) : WORLD WIDE LOGISTICS INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : TECEL INTERNATIONAL PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

  
Counsel for Petr

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner present filed vakalat. Counsel for respondent submitted that he has already filed counter in the matter. For hearing submissions of both the counsel, time extended at request. Put up on 31.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)